

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

Item No.214 - CP(IB)/26(AHM)2023
Item No.215 – Intrv. Pet. 10 of 2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

Shrinath Ji Spintex Private LimitedApplicant
V/s
Shantilal Parbatbhai Lakkad To Sunrise Ginning PrivateRespondent
Limited
(Personal Guarantors)

Order delivered on: 12/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr. Tirth Nayak
For the Respondent : Ms. M.A. Gogia, Adv. for SBI
For PG : Mr. Yuvraj Thakore, Adv.

ORDER

CP(IB) 26 of 2023 & Invtrv. Pet. 10 of 2024

Parties have filed their written submissions.

Orders are reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)